

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 276 OF 2018 & IA NO. 1079 OF 2018 &
APPEAL NO. 351 OF 2018 &
IA NO. 1703 OF 2018 & IA NO. 249 OF 2019**

Dated : 23rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 276 OF 2018 & IA NO. 1079 OF 2018

M/s Alles Solar Private LimitedAppellant(s)
Versus
Bangalore Electricity Supply Company Limited & Ors.Respondent(s)

Counsel for the Appellant(s) : -
Counsel for the Respondent(s) : Mr. Joseph Aristotle S. for R-2

**APPEAL NO. 351 OF 2018 &
IA NO. 1703 OF 2018 & IA NO. 249 OF 2019**

**Chennamangathihalli Solar Power Project
LL.P. & Anr.**Appellant(s)
Versus
Bangalore Electricity Supply Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Yadav
Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. A. Debbaraman for R-1

ORDER

List these matters for further hearing on **11.11.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/mkj